

DIVISION BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1615(KB)2018
IA(COMPANIES.ACT)/18(KB)2021, COMP.APPL/1396(KB)2020,
COMP.APPL/65(KB)2021, CONT.A./2(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	AVINASH KUMAR VS SEA VIHAR FUNFAIR PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms.Swapna Choubey,Adv.] For the petitioner
Mr.Rahul Parasrampuria,Adv.]

Mr.Joy Saha,Sr.Adv.] For the Respondent
Mr.Shashi Agarwal,CA]

ORDER

1. Ld.Sr.Counsel /Counsel on both sides present.
2. Post the matter on **22/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**